

**National Company Law Tribunal
Allahabad Bench**

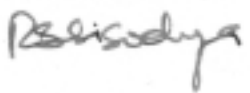
CP NO. 19/ALD/2018, CA NO.

174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232

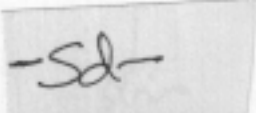
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Singh Sisodia	CGSE	RD	
2.				

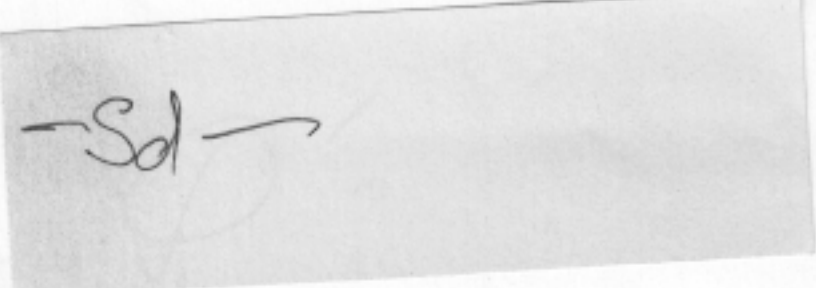
CP NO. 19/ALD/2018, CA NO. 174/ALD/2017

Information of the date of this case may also be given to the Resolution Professional (RP) through email by the Registry of this Tribunal.

List the matter on 14th May, 2018

Dated: 11.05.2018


**SAROJ RAJWARE,
MEMBER (T)**


**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid